

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 731 of 2020

IN THE MATTER OF:

Technology Development Board

... Appellant

Versus

**Anil Goel, Liquidator of
Gujarat Oleo Chem. Ltd. & Ors.**

...Respondents

Present:

For Appellant :

**Mr. P. Vinay Kumar and Ms. Anjali Thukral,
Advocates**

For Respondents :

Mr. Kanishk Khetan, Advocate for R-1

Mr. Anil Goel, Liquidator in person

Mr. Pranab Kumar Mullick and Mr. Deepak

Kochhar,

Advocatres for R-2

Mr. Indravadan Rajivbhai Patel, Advocate for R-3

ORDER

(Through Virtual Mode)

19.11.2020 Reply-affidavit, as also the written submissions filed by the Respondents, are taken on record. Learned counsel for the Appellant intends to file rejoinder as also written submissions. He may do so within four weeks.

List the appeal 'for Admission (After Notice)' on **8th January, 2021**.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/